

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:5504  
ANSWERED ON:29.04.2010  
LICENCE TO FERTILIZER AGENCIES  
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**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the guidelines and the criteria laid down for getting licence for fertilizer agencies in the country;
- (b) whether any limit has been fixed in regard to the number of fertilizer agencies in any district;
- (c) if so, the details thereof;
- (d) the level at which the procedure of issuing the said licence is dealt with along with the time period within which the licence is given after applying for the same;
- (e) the details of licence holder shopkeepers to whom licences were issued by the Government in this regard in Washim, Yavatmal, Akola, Jalgaon, Dhule, Amravati districts in Maharashtra during the last three years.
- (f) whether the Government proposes to discontinue the licencing system for fertilizer agencies; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d): The issue of license for fertilizer agencies in the country rests with the state government. The guidelines for issuance of license for fertilizer agencies are detailed in Chapter IV – Clause 7, 8, and 9 of the Fertilizer (Control) Order 1985 which regulates the registration and sales of fertilizers. Department of Fertilizers does not issue any such license (dealership).

(e) to (g): Total number of fertilizer sale points (dealers) in Maharashtra are 36,024. of which 4247 are in Cooperative Sector and 31,321 in Private Sector. Number of fertilizer sale points in the districts of Dhule, Jalgaon, Akola, Washim, Amravati and Yavatmal are 688, 2152, 567, 410, 1030 and 823 respectively.